

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3883
ANSWERED ON:20.04.2010
TAX ARREARS OF NDMC
Ramasubbu Shri S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some of the agencies including private organisations owe huge amount of money to the New Delhi Municipal Council (NDMC) in the form of tax arrears;
- (b) if so, the details of outstanding dues to be recovered by NDMC;
- (c) whether any steps have been taken by the NDMC to recover all the outstanding dues;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & b): The New Delhi Municipal Council (NDMC) has informed that as per its audit report Rs.675 crores is outstanding in respect of 6172 properties. The outstanding is mostly on account of stay from Court or demand in cases remanded by the Court or disputed demands.
- (c) to (e): To settle the dues, the NDMC has introduced a One Time Settlement Scheme in which such cases are being settled through officers specially selected for this purpose. Further to encourage settlement of disputes by 31-03-2010, the NDMC approved waiver of penalties and rebate on payment of demand, as finally becomes due. To avoid such accumulation of dues in future, the method of determination of rateable value has been simplified and a scheme of self-assessment has been introduced from the year 2009-2010.